

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(42)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1
SECTION : 241/242

SI.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

R. RAO (S) A Counsel for Respondent-1
R. CHANDRA MOHAN COUNSEL FOR RAO

ORDER

On the memo filed by both the parties, list this matter on 16.10.2019.


[S. VIJAYARAGHAVAN]
Member (Technical)


[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs